· (4)

Declaration of Assets and Liabilities

Year 2025

50(E)
(app.

I, SUMAN KUMAR son/daughter/wife of Late Somesh Kumar Mandal aged 44 Years (approx), belonging to Bihar Govt. service and presently working as Library Attendant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents*:

STREETS 11/21/4

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI No		Self	Spouse name (s) (Kalyani Kumari)	Dependant-1 (Ankush Kumar)	Dependant-2 (Aryan Triahan)	Dependant-
(i)	Cash	Rs. 10,000/-	Rs. 12,500/-	×	×	×
(ii)	Deposits Banks, Financi Institutions Ar Non-Banking Financial Companies		Rs. 20,000/- in SB A/c BOI, Awas Board Branch, Patna	×	×	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS Postal Savings, LIC Policies, etc	LIC Premium Rs. 1055/- P.M.	LIC Premium Rs. 1104/- P.M.	LIC Premium Rs. 1235/- P.M.	×	×
(v)	Motor Vehicles (details of make, etc.)	Honda Motor Cycle Reg. NoBR01BM- 0935 Royal Enfield BR-01FV2179	×	×	×	×
(vi)	Jewellery (give details of weight and value)	20 gm. gold jewellary (approx) Rs. 1,40,000/- (approx)	100 gm. gold jewellary (approx) Rs. 7,00,000/- (approx) 500 gm. silver Rs. 40,000/- (approx)	×	×	×
	Other assets, such as values of claims / interests	Rs. 3325/- per month Rental Income (Agreement till 2027)	х	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S	- coci iption	Description Self		Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhuria, Sanhola, Bhagalpur Plot No41, Khata No275, Area-1 acre 91.25 decimal	×	×	×	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total × measurement) - Current market value		× ×		×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	×	×
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(i) Residential house at Bhuria, Sanhola, Bhagalpur Plot No304, Khata No235, Area-3 decimal (ii) Khata no270, Plot No294, Area- 3 decimal	×	×	×	×
v)	Other (such as interest in property) Undefined share in HUF		×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks	Rs. 3,50,000/- from SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 3,00,000/- (Approx)
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	×
	(c) dues to departments dealing with supply of electricity	×	×

Suman Kumar

	(d) dues to departments dealing with telephones	×	×	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×	
	(f) Other dues, if any	×	×	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-BKIPK1780J	×	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×	
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	×	×	
	(iii) Hopeity Tax	×	×	

C Personal Detail				
GPF/CPF/PRAN No.	. :-	PTS/BLA-1343		
Gender	:- [*]	M (M/F)		
Date of Birth	÷-	2 2 0 5 1 9 8 0 (DD/MM/YYYY)		
Class/Group	:-	C (A/B/C)		
Cadre	1-	LIBRARY		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	BHAGALPUR		
I hought deal				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Suman Kumas

Name of Employee: Suman Kumar

Designation: Library Attendant

Department: Bihar Legislative Assembly

Note:

Date:

Place: Patna

11-2-2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Saman Chamar